

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION No-457
ANSWERED ON 01/12/2021

PROJECTS/ACTIVITIES IN ANDHRA PRADESH UNDER SCA

457. SHRI G.V.L. NARASIMHA RAO:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the amount of grant released in the last three years under Article 275 (1) of the Constitution, State-wise and year-wise;
- (b) the list of schemes/activities undertaken by Andhra Pradesh from the grants so received, district-wise and year-wise;
- (c) the grants released in the last three years under Special Central Assistance (SCA) to Tribal Sub- Scheme (TSS), State-wise and year-wise;
- (d) the list of projects/activities and their particulars for which grants have been released in the last three years to Andhra Pradesh under SCA; and
- (e) the details of such projects like project location, amount sanctioned, expenditure incurred etc.?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): The State-wise and year-wise amount of grant released in the last three years alongwith year-wise list of activities approved by Project Appraisal Committee (PAC) for the State of Andhra Pradesh under the scheme of Grants under Article 275(1) of the Constitution during the last three years is at **Annexure-1** and **Annexure-2** respectively.

(c) & (d): The State-wise and year-wise amount of grant released in the last three years alongwith year-wise list of activities approved by Project Appraisal Committee (PAC) for the State of Andhra Pradesh under the scheme under Special Central Assistance (SCA) to Tribal Sub- Scheme (TSS) during the last three years is at **Annexure-3** and **Annexure-4** respectively.

(e): The scheme of Grants under Article 275(1) of the Constitution and SCA to TSS is implemented through State Government. Hence, location and project-wise expenditure vis-a-vis amount sanctioned is maintained by the respective State Government. However, the year-wise amount released to the Government of Andhra Pradesh and funds utilisation as reported by the State Government under both these schemes is as under:-

(Rs. in lakh)

Year	Article 275(1)		SCA to TSS	
	Funds released	Utilization reported	Funds released	Utilization reported
2018-19	6390.77	6390.77	5617.39	5617.39
2019-20	8942.43	8942.43	12470.50	3742.59
2020-21	2055.55	0.00	4954.96	0.00

Annexure-1

Annexure-1 as referred in part (a) and (b) in Answer to Rajya Sabha Unstarred Question No. 457 for answer on 01.12.2021 raised by Shri G. V. L. Narasimha Rao regarding “Projects/activities in Andhra Pradesh under SCA”.

Funds released to States under the scheme of Grants under Article 275(1) of the Constitution during the last three years: (Rs. in lakh)

S.N	State	Total Release		
		2018-19	2019-20	2020-21
1	Andhra Pradesh	6390.77	8942.43	2055.55
2	Arunachal Pradesh	12170.52	13202.25	6014.00
3	Assam	3916.32	10802.85	4592.37
4	Bihar	0.00	0.00	0.00
5	Chhattisgarh	11352.92	22500.77	9976.24
6	Goa	345.66	0.00	0.00
7	Gujarat	11648.20	16833.88	5940.04
8	Himachal Pradesh	3378.16	5314.70	1161.00
9	Jammu & Kashmir	2051.79	5410.00	0.00
10	Jharkhand	7354.30	11166.77	10278.00
11	Karnataka	5220.61	10435.46	3305.68
12	Kerala	472.28	633.29	0.00
13	Madhya Pradesh	24635.30	44938.92	4279.78
14	Maharashtra	17015.91	23136.70	4573.16
15	Manipur	5367.645	6151.91	0.00
16	Meghalaya	5129.79	4799.53	492.71
17	Mizoram	3507.71	6598.83	1909.71
18	Nagaland	9194.485	6802.11	1717.38
19	Odisha	21449.15	15110.66	6304.62
20	Rajasthan	13769.23	15586.19	9166.00
21	Sikkim	355.34	3175.35	516.00
22	Tamil Nadu	773.57	6356.07	0.00
23	Telangana	3248.89	9973.28	2517.00
24	Tripura	2006.73	2952.63	201.74
25	Uttar Pradesh	252.43	2760.71	927.426
26	Uttarakhand	1255.265	428.37	0.00
27	West Bengal	9235.725	12127.17	4041.14
	Grand Total	181498.70	266140.832	79969.55

*Figures Upto 2019-20 also includes amount of funds released for EMRSs. However due to separate budget allocation for EMRS from 2019-20 onwards, an amount of Rs. 1621.00 lakh and Rs. 120000.00 lakh was released to NESTS for EMRS for the year 2019-20 and 2020-21 respectively.

Annexure-2

Annexure-2 as referred in part (a) and (b) in Answer to Rajya Sabha Unstarred Question No. 457 for answer on 01.12.2021 raised by Shri G. V. L. Narasimha Rao regarding “Projects/activities in Andhra Pradesh under SCA”.

List of activities approved by PAC under the scheme of Grants under Article 275(1) of the Constitution for the State of Andhra Pradesh during the last three years

Financial Year: - 2018-19

Activity	Location	Amount approved by PAC (Rs. in lakh)
Recurring Cost of 14 existing EMRSs (2800 students)	GK Veedhi Y. Ramavaram Dornala Kodavaluru Bhamini Meliaputti Anasabhadra Kotikapenta Kurupam Dumbriguda Munchingput Maredumilli Ojili BN. Khandriga	1722.00
Deep freezer @ one for each Educational institution for storage of vegetables and other milk products for 746 institutions @ Rs.60,000/- each	(AS 378; Hostels 33; PMH 151 and HCRS 80; RS104)	224.00
Bunker beds and duel desks (as proposed by Districts)		292.10
Addl. Infrastructure to (4) Educational institutions in ITDA, Parvathipuram with an estimated cost of Rs.1870.00 lakhs + Addl. Infra structure to (3) institutions in ITDA, RC Varam with an estimated cost of Rs.750.00 lakhs totaling to Rs.2620.00 lakhs.	ITDA Parvathipuram ITDA, RC Varam	307.48
Music Competition	-	14.59
Deep freezer @ one for each Educational institution for storage of vegetables and other milk products for 746 institutions @ Rs.60,000/- each (AS 378; Hostels 33; PMH 151 and HCRS 80; RS 104)	-	223.60
Bunker beds and duel desks (as proposed by Districts)	-	500.00
Construction of 2 New EMRSs	-	272.00
Nutritional supplementation to ST families to combat against malnutrition issues through Food Basket Scheme.	-	1000.00
To promote environment friendly disposal of use of sanitary napkins in (250) TW Girls Educational Institutions, sanitary napkins incinerators are proposed as part of Swatch Bharat Abhayan.	-	112.50
Provision of freezers in Area Hospitals/ Community Health Centres	-	22.50

Borewells & Submersible Pumpsets for Development of RoFR lands for ITDA Srisalan covering (3) Districts i.e. Prakasam (Rs. 3714.00 Lakhs), Kumool (Rs. 684.00 Lakhs) & Guntur (Rs. 189.00 Lakh)	-	1500.00
Viability support to Scheduled Tribe FP shop dealers for opening of new FP shops per NFSA norms in the tribal areas.	-	200.00
Total		6390.77

Financial Year: - 2019-20

Activity	Location	Amount approved by PAC (Rs. In lakh)
Establishment of Integrated Tribal Resource Centre 6 unites	-	1551.60
Bunker beds and duel desks (as proposed by Districts) (in 2018-19)	-	200.00
Addl. Infrastructure to (4) Educational institutions with an estimated cost of Rs.1870.00 lakhs + Addl. Infra structure to (3) institutions in ITDA, RC Varam with an estimated cost of Rs.750.00 lakhs totaling to Rs. 2620.00 lakhs. (in 2018-19)	ITDA Parvathipuram ITDA, RC Varam	192.52
Construction of (10) EMRS buildings (in 2014-15). Released during 2014-15= 3500.00 lakh Released during 2015-16= 4000.00 lakh Released during 2017-18= 3033.85 lakh	-	1466.15
Recurring Cost for existing (14) EMRS	-	3732.16
Viability support to Scheduled Tribe FP shop dealers for opening of new FP shops per NFSA norms in the tribal areas. (in 2018-19)	-	800.00
Nutritional supplementation to ST families to combat against malnutrition issues through Food Basket Scheme. (in 2018-19)	-	1000.00
Total		8942.43

Financial Year: - 2020-21

Activity	Location	Amount approved by PAC (Rs. In lakh)
Infrastructure facilities to (3) EMRSs having college sections and sanctioned before 2010, @ Rs. 500 lakh each.	Y. Ramavaram, Dornala & G.K. Veedhi	1500.00
Providing additional Class rooms & dormitories to 9 converted Residential Schools where minimum site is available (Total cost is 2170.00 lakh out of which 542.50 lakh to be borne by State Govt. and 1627.50 lakh is GoI share)		795.00
Administrative Cost of the Scheme (2%)		32.55
Total		2327.55

Annexure-3

Annexure-3 as referred in part (c) and (d) in Answer to Rajya Sabha Unstarred Question No. 457 for answer on 01.12.2021 raised by Shri G. V. L. Narasimha Rao regarding “Projects/activities in Andhra Pradesh under SCA”.

Grants released in the last three years under Special Central Assistance (SCA) to Tribal Sub-Scheme (TSS):

(Rs. in lakh)

S. No.	States	2018-19	2019-20	2020-21
		Total Release	Total Release	Total Release
1	Andhra Pradesh	5617.39	12470.50	4954.96
2	Arunachal Pradesh	2211.83	9224.29	7015.50
3	Assam	0.00	2710.08	4578.76
4	Bihar	0.00	0.00	994.00
5	Chhattisgarh	10342.65	9415.53	8769.06
6	Goa	352.31	0.00	724.26
7	Gujarat	11765.38	8975.55	10786.40
8	Himachal Pradesh	3628.00	2394.18	1367.00
9	J & K	3749.80	4509.00	0.00
10	Jharkhand	8564.52	6201.49	7049.64
11	Karnataka	5347.76	7434.00	0.00
12	Kerala	335.00	0.00	459.15
13	Madhya Pradesh	16968.97	13415.25	0.00
14	Maharashtra	13802.57	11929.09	0.00
15	Manipur	5442.48	1434.02	0.00
16	Meghalaya	2739.20	3788.00	328.25
17	Mizoram	1220.00	3140.00	1236.22
18	Nagaland	3225.00	2951.12	2846.14
19	Odisha	17553.22	8691.18	9010.42
20	Rajasthan	10327.93	11461.41	8662.66
21	Sikkim	0.00	0.00	0.00
22	Tamilnadu	315.00	450.56	377.47
23	Telangana	2850.32	5361.29	4191.00
24	Tripura	1294.38	1362.97	1173.30
25	Uttarakhand	1012.88	600.00	757.80
26	Uttar Pradesh	0.00	779.91	508.83
27	West Bengal	5833.41	5862.58	3746.00
	Total	134500.00	134562.00	79536.82

Annexure-4

Annexure-4 as referred in part (c) and (d) in Answer to Rajya Sabha Unstarred Question No. 457 for answer on 01.12.2021 raised by Shri G. V. L. Narasimha Rao regarding “Projects/activities in Andhra Pradesh under SCA”.

List of projects approved by PAC during 2018-19 to 2020-21 under SCA to TSS scheme

F.Y. – 2018-19

(Rs. in lakh)		
S. No.	Activities	PAC Approved Amount
1	For Increasing the production and Productivity of horticulure crop like Cashew & Adoption of Improved post - harvest technologies.	1000
2	Supplying (i) Aluminum Ladders: (ii) Pepper Threshers and (iii) Pepper Cleaner/Graders to Coffee habitation groups to harvest pepper on a technical method. Area 56.3 78 acre	1000
3	Viability Gap Assistance lbr good dwelling housing program to (450) families of Yanadi Rat Pickers & Yarukulas for housing programme w ho are nomadic to ensure their settlement in Krishna District.	58
4	Special support lor curative as well as preventive measures to the ST f amilies in the identified area of high prevalence of Kidney diseases.	300
5	AGRICULTURE / HORTICULTURE & OTHER LIVELIHOODS a) Agriculture: i) Promotion of millets & Pulses ii) Farm mechanization b) Horticulture: i) Canopy management of cashew and rejuvenation of mango; ii) Area explanation of pine apple, ginger and turmeric; iii) Promotion of nutria gardens / kitchen gardens iv) Hybrid vegetable cultivation and pandal veg. Cultivation v) Floriculture etc. c) Miro irrigation: i) Drip system and sprinkler system d) Animal Husbandry i) Livelihood improvement throught Mini sheet & goat units ii) Establishment of dairy units iii) Promotion of backyard poultry e) Fisheries i) Excavation of new fish ponds in potential ares ii) Assistance to retails fish marketing iii) Supply of fiber boats adn fishing nets f) Sericulture i) Plantation of mulberry saplings; ii) Construction of rearing shed with rearing equipment iii) Organic farming of mulbery	2270.35
6	Recurring cost for existing Mini Gurukulam (Which was earlier met fr om NGO budget head of MoTA)	989.04
Total		5617.39

S. NO.	Activities	PAC Approved Amount
1	Strengthening education among ST Girls in female low literacy pockets scheme (10) Educational Complexes	3219.00
2	Financial support to (4) existing TW girls Res. Schools	
3	Educational Complexes considered under GIA-Voluntary Organizations	
4	Agriculture/ Horticulture & other livelihoods The project also includes a State Grant of GOAP for Rs. 2791.34 lakhs and a beneficiary contribution of Rs. 696.33 lakhs.	
5	(i) Agriculture:	
6	(ii) Horticulture:	
7	(iii) Micro irrigation:	
8	(iv) Fisheries	
9	(v) Animal husbandry	
10	(vi) Sericulture	
11	(vii) Sub Total	
12	Special livelihoods Projects The project also includes a State Grant of GOAP for Rs. 4626.81 lakhs and a beneficiary contribution of Rs. 1341.88 lakhs.	9251.50
13	a) Dairy development project	
14	b) Backyard Desi Poultry:	
15	Comprehensive Turmeric Development Project GoAP share: 1106.00 lakh Beneficiary Contribution: 430.00 lakh	
16	Dairy Development Project – Construction of Animal Hostels GoAP share: 2238.00 lakh Beneficiary Contribution: 650.00 lakh	
17	Promotion of Backyard Desi Poultry- Construction of night shelters and sheds GoAP share: 656.10 lakh	12470.50
Total		

S.No	Activities	PAC Approved Amount
1.	Fish farming in Small and Seasonal Water Bodies (inAcs) Purpose: The activities involve bringing all the water bodies mostly seasonal water-bodies of less than 1acre and 1-5 acre on the potentiality and local conditions into scientific fish production using natural methods, enhancing productivity and incomes.	721.19
2.	Millet promotion through ZBNF in Paderu ITDA area Purpose : Promotion & Expansion of Millets Total cost of project is Rs 324.21 lakhs Cost sharing is between GoI and beneficiaries	302.32
3.	Demonstration – promotion of millets Cost sharing is between GoI and beneficiaries	2.25
4.	Area expansion of cashew Cost sharing is between GoI and beneficiaries	47.25
5.	Cashew rejuvenation	90
6.	Strengthening of FPO for the processing and marketing of organic coffee project, Chithapally	234.61
7.	Setting Up of Pregnant Women Hostels. Total (42) Hostels-[4 running successfully, 18 proposed in GoAP& 15 proposed in GoI] including Non-Recurring@ Rs.11.5 lakhs & Recurring Cost@ Rs.50.00 lakhs/year per each hostel. Project to be shared between GoI and GoAP	172.50
8.	Custard apple plantation (160 plants /acre). Bund plantation Cost sharing with beneficiaries	9.72
9.	Farm equipments (secateurs and rechargeable hand sprayers) Cost sharing with beneficiaries	11.25
10.	Ambulances for Emergency transportation of Patients- Total Unit : 5 units Unit Cost: @ Rs. 10.00 lakhs each Tribal people are facing severe difficulties in reaching medical emergency. There is a need for more ambulances in tribal areas because of scattered area and geographical difficulties. Hence, proposed for ambulances for emergency transportation of patients.	45.00

11.	Procurement of (6,000) Bunker Beds to TW Ashram Schools & Post matric Hostels and (2250) Duel Desks to TW Ashram Schools. GoI has already sanctioned Rs.16.35 Cr in 2016-17 & Rs.9.92 Cr during 2018-19 & 2019-20.		571.91	
12.	Pineapple expansion with Mauritius variety		1398	
13.	Comprehensive Turmeric Development Project			
14.	Improvement of Coffee farmers income		265	
15.	Pineapple area expansion			
16.	Establishment of Cashew Processing Unit in ITDA, RC Varam		570.00	
	S. No.	Particulars		Indicative Cost (Rs. in lakh)
	1	Land Development		12.00
	2	Building Civil Structure for processing/drying/packing		60.00
	3	Godown for Storage of Raw Cashew		78.00
	4	Plant, Machinery, Electrical and Installation		60.00
	5	Procurement of Raw cashew nut-200 MT		160.00
	6	Labour for loading. unloading of raw materials and finished products, drying of raw material. processing and packing of cashew kernel (approximately 50 members for 200 days)		30.00
	7	Post roasting and Packing equipment		40.00
	8	Vehicles for internal transportation (4 vehicles X Rs.15.00 lakhs each)		60.00
	9	Equipment to VDVks to process and to shift part of material to Cashew Processing Unit. (25 VDVks)		50.00
	10	Recurring expenditure for running the unit		20.00
	Total project cost		570.00	

17.	Establishment of New Rice Mill in Chintoor																										
	<table><tr><th>S. No.</th><th>Particulars</th><th>Indicative Cost (Rs. in lakh)</th></tr><tr><td>A</td><td>Transportation:</td><td></td></tr><tr><td></td><td>(a) Paddy from PPCs in ITDA Chintoor,for 15000 MT with Rs.1004/- transportation cost per MT.</td><td>150.60</td></tr><tr><td></td><td>(b) Rice from Mills to MLS Chintoor, for 12000 MT with Rs.1800/- transportation cost per MT.</td><td>216.00</td></tr><tr><td>B.</td><td>Construction Cost:</td><td></td></tr><tr><td></td><td>(a) Machinery equipment for Rice Mill (3 Ton/Hour capacity)</td><td>67.36</td></tr><tr><td></td><td>(b) Civil structure for rice mill including storage Godown (90 mts X 80 mts)</td><td>80.00</td></tr><tr><td></td><td>Total</td><td>513.96</td></tr></table>	S. No.	Particulars	Indicative Cost (Rs. in lakh)	A	Transportation:			(a) Paddy from PPCs in ITDA Chintoor,for 15000 MT with Rs.1004/- transportation cost per MT.	150.60		(b) Rice from Mills to MLS Chintoor, for 12000 MT with Rs.1800/- transportation cost per MT.	216.00	B.	Construction Cost:			(a) Machinery equipment for Rice Mill (3 Ton/Hour capacity)	67.36		(b) Civil structure for rice mill including storage Godown (90 mts X 80 mts)	80.00		Total	513.96	513.96	
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